

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).2276/2025

PRAMOD YADAV

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 104867/2025 - EXEMPTION FROM FILING O.T.

IA No. 80279/2025 - EXEMPTION FROM FILING O.T.

IA No. 109322/2025 - INTERVENTION/IMPLEADMENT

IA No. 86096/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

Crl.A. No. 2277/2025 (II)

Crl.A. No. 4233-4234/2025 (II)

Date : 13-08-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Mr. Satendra Tripathi, AOR

Mr. Manoj K. Mishra, AOR

Mr. Umesh Dubey, Adv.

Ms. Madhulika, Adv.

Mr. Radeesh Kumar Mt, Adv.

Mr. Amulya Dev Mishra, Adv.

Ms. Shriji Mishra, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR

Mr. Manish Kumar, Adv.

Mr. Syed Mehdi Imam, AOR

Mr. Satendra Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the next week.

(HARPREET KAUR)
COURT MASTER (SH)(POOJA SHARMA)
COURT MASTER (NSH)